

financial disincentives for unjustified rejection of porting request and for violation of timelines specified in the regulations. Under these regulations Financial Disincentives of ₹ 94,553,000/- have been levied on various service providers so far.

### **Social Media Policy**

1832. SHRIMATI RENUKA CHOWDHURY : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government proposes to frame a Social Media Policy and strategic dissemination and perception management on behalf of Government, if so, the details thereof; and

(b) the steps taken by Government for convergence and integration of communication through an identified hub on behalf of Government on social media?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD) : (a) Yes, Sir. A Framework and Guidelines for use of Social Media for Government Organisations has been formulated by Department of Electronics and Information Technology (DeitY). These guidelines enable various agencies to create and implement their own strategy for the use of social media. The document helps them to make an informed choice about the objective, platforms and resources to meet the requirement of interaction with their varied stakeholders.

(b) The New Media Cell under Ministry of Information and Broadcasting disseminates information and publicizes various Ministries' initiatives through Multiple Social Media Platforms. This cell also facilitates the Ministries in having a presence on Social Media Platforms.

### **Implementation of NOFN in Goa**

1833. SHRI SHANTARAM NAIK : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether National Optical Fibre Network (NOFN) project is being implemented in Goa;

(b) whether any Gram Panchayats have been provided facilities under the project;